

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2762**  
TO BE ANSWERED ON 19.12.2024

**Human-animal conflicts in Kerala**

2762. SHRI HARIS BEERAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has allocated any fund to the State of Kerala for fencing the wildlife sanctuaries and protected forests in the State in order to check the increasing human-animal conflicts in State, if so, the details thereof;
- (b) the details of number human animal conflict occurred since last five years in Kerala;
- (c) whether Government has evolved any plan to address the man-animal conflict in Kerala, if so, the details thereof; and
- (d) the total casualties during man-animal conflicts during the last five years in India specially in Kerala?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) The Ministry of Environment, Forest and Climate Change provides financial assistance to the States/Union Territories including Kerala, for protection of wildlife and its habitat. The Centrally Sponsored Schemes namely the 'Development of Wildlife Habitats' and 'Project Tiger and Elephant' aims at holistic habitat management including mitigate human animal conflicts. The scheme provides funding for various interventions including animal proof fencing, anti-depredation squads, rapid response teams, ex-gratia relief, technology based animal tracking etc. Details of financial assistance provided to States/Union Territories under the Scheme during the last three years and current year are at **Annexure-I and Annexure-II** respectively.
- (b), (c) and (d) The Ministry coordinates with State and Union Territory Governments for assessing information relating to human-wildlife conflict situations leading to human casualties due to conflicts involving wild animals like tigers and elephants. The Ministry through wide ranging technical consultations has brought out species specific guidelines for dealing with human-wildlife conflicts due to Elephant, Gaur, Leopard, Snake, Crocodile, Rhesus Macaque, Wild Pig, Bear, Blue Bull and Blackbuck.

Ministry has also issued holistic advisories and guidelines to the States and Union Territory Governments to deal with human-wildlife conflict situations dated 6.2.2021 and 3.6.2022. The guidelines provide for constitution of State Level Co-ordination Committees. The mandate of these committees include monitoring the human wildlife conflict cases and their geographical spread, and provide guidance

to different departments for actions to be taken to minimise and prevent human wildlife conflict in those areas.

The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023. At present, the amount of ex-gratia relief payable under the Centrally Sponsored Schemes – ‘Development of Wildlife Habitats’ and ‘Project Tiger and Elephant’ is as follows:

<b>Sl.</b>	<b>Nature of damage caused by wild animals</b>	<b>Amount of ex-gratia relief</b>
i.	Death or permanent incapacitation	Rs.10.00 lakh
ii.	Grievous injury	Rs.2.00 lakh
iii.	Minor injury	Cost of treatment up to Rs.25,000/-per person
iv.	Loss of property/crops	State/UT government may adhere to the cost norms prescribed by them.

As per the information received from the State/UT Governments including Kerala, the details of human deaths over the last five years due to attacks by elephants and tigers are at **Annexure-III** and **Annexure-IV**. The number of tiger and elephant deaths, other than natural causes, during the last five years as reported by States are at **Annexure-V**, **Annexure-VI**, **Annexure-VII**, **Annexure-VIII** and **Annexure-IX** respectively.

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**ANNEXURE I**

**Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2762  
due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.**

Details of funds released to State/ UT Governments under CSS-‘Development of Wildlife Habitats’ during last three years and CFY.

**(₹. in lakhs)**

<b>S. No.</b>	<b>Name of States/UTs</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>	<b>2024-25 (as on date 10.12.2024)</b>
1	A& N Islands	135.77	25.125	0	0
2	Arunachal Pradesh	419.80617	276.44062	672.462	696.546
3	Assam	0	209.1464	565.10763	1234.4652
4	Bihar	410.85952	0	336.37223	0
5	Chandigarh	0	21.6241	16.498	0
6	Chhattisgarh	274.5903	104.457	116.24868	135.58248
7	Goa	0	0	50.10	66.44425
8	Gujarat	0	200.01	206.99	0
9	Haryana	127.331	30.1575	167.85	116.4861
10	Himachal Pradesh	197.09452	114.3205	94.15328	172.31067
11	Jammu & Kashmir	0	0	69.57972	73.97099
12	Jharkhand	79.53315	0	14.91025	71.93619
13	Karnataka	1256.59314	291.71146	581.52346	800.8205
14	Kerala	295.7737	224.4735	921.0361	909.63915
15	Madhya Pradesh	389.34906	265.5508	471.81959	486.77709
16	Maharashtra	0	350.3879	554.69645	622.0670
17	Manipur	142.50646	180.64379	231.72407	261.70605
18	Meghalaya	530.51253	0	243.56611	389.5938
19	Mizoram	198.9678	190.1977	304.207	344.3258
20	Nagaland	342.0315	725.6565	1306.3275	1044.063
21	Odisha	726.80273	967.4976	1005.08612	882.50229
22	Rajasthan	1007.64845	86.78886	0	0
23	Sikkim	182.97174	239.66048	187.03237	221.17
24	Tamil Nadu	390.75715	132.95205	373.8902	661.78722
25	Telangana	0	0	0	0
26	Uttar Pradesh	169.06261	266.7472	290.64425	393.86725
27	Uttarakhand	226.34415	212.9662	498.497	652.2470665
28	West Bengal	757.25599	201.30866	385.29988	0
29	Puducherry	0	0	5.22	0
30	Lakshadweep	462.086	269.9055	124.655	217.185
31	Tripura	0	0	186.05514	0
32	Ladakh UT	31.95	61.11591	0.06	0
	<b>Grand Total</b>	<b>8755.59767</b>	<b>5648.84523</b>	<b>9981.61203</b>	<b>10455.4930965</b>

**ANNEXURE-II**

**Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.**

Details of funds released to State/ UT Governments under CSS-‘Project Tiger and Elephant’ during last three years and CFY .

**(₹. in lakhs)**

Sl. No.	State	2021-22		2022-23		2023-24	2024-25 (as on 11/12/2024)
		Project Tiger	Project Elephant	Project Tiger	Project Elephant	*Project Tiger & Elephant	*Project Tiger & Elephant
1	Andhra Pradesh	292.11	20.5565	0.00	0.00	149.421	365.13
2	Arunachal Pradesh	869.08	157.7615	0.00	26.8875	1119.9145	629.112
3	Assam	1476.75	126.716	336.22	167.4	2619.3078	2043.60467
4	Bihar	552.72	-	0.00	0.00	308.9825	126.14526
5	Chhattisgarh	355.85	24.785	82.88	0.00	292.855	181.581
6	Haryana	0.00	4.2345	0.00	17.4	26.1	20.40
7	Himachal Pradesh	0.00	0.00	0.00	0.00	19.61	0.00
8	Jharkhand	195.06	86.682	17.26	78.05	405.785	363.778
9	Karnataka	2956.70	261.195	235.24	97.8453	2613.0834	783.0747
10	Kerala	868.78	580.96765	417.59	270.09	996.22425	221.36725
11	Madhya Pradesh	3523.52	12.613	1172.51	11.388	4303.794	2213.976
12	Maharashtra	2991.06	-	0.00	28.524	2614.4517	1726.12193
13	Manipur	0.00	5.40	0.00	0.00	14.121	14.625
14	Meghalaya	0.00	141.75	0.00	32.14	65.25	29.70
15	Mizoram	374.13	-	0.00	0.00	144	247.917
16	Nagaland	0.00	279.759	0.00	235.575	337.77	231.1425
17	Odisha	1056.86	567.045	190.27	212.7695	1012.5876	563.401
18	Rajasthan	841.05	15.18	0.00	6.18609	968.3004	228.47223
19	Tamil Nadu	1576.22	181.8464	0.00	85.9405	2547.9665	1450.52652
20	Telangana	543.26	-	0.00	0	323.308	291.682
21	Tripura	-	-	0.00	7.36516	27.0855	10.99296
22	Uttarakhand	1463.71	244.12375	0.00	18.7415	1495.5241	1207.53
23	Uttar Pradesh	1304.85	45.993	0.00	9.858	1031.9767	1381.2537
24	West Bengal	708.28	87.8717	0.00	30.05	522.58101	425.94994
		<b>21949.99</b>	<b>2844.48</b>	<b>2451.97</b>	<b>1336.211</b>	<b>23960</b>	<b>14757.48</b>

\*Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger have been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant

**ANNEXURE-III**

**Annexure referred to in reply to parts (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.**

**Details of human deaths due to man- elephant conflict**

<b>S. No.</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>1</b>	<b>Andhra Pradesh</b>	4	6	NR	5	6
<b>2</b>	<b>Arunachal Pradesh</b>	0	0	2	0	0
<b>3</b>	<b>Assam</b>	75	91	63	80	74
<b>4</b>	<b>Chhattisgarh</b>	77	42	64	69	51
<b>5</b>	<b>Jharkhand</b>	84	74	133	96	87
<b>6</b>	<b>Karnataka</b>	30	26	27	29	48
<b>7</b>	<b>Kerala</b>	13	27	35	27	22
<b>8</b>	<b>Maharashtra</b>	1	NR	0	2	5
<b>9</b>	<b>Meghalaya</b>	4	6	3	3	7
<b>10</b>	<b>Nagaland</b>	0	0	2	1	1
<b>11</b>	<b>Odisha</b>	117	93	112	148	154
<b>12</b>	<b>Tamil Nadu</b>	58	57	37	43	61
<b>13</b>	<b>Tripura</b>	2	1	2	2	1
<b>14</b>	<b>Uttar Pradesh</b>	6	1	0	4	4
<b>15</b>	<b>Uttarakhand</b>	NR	NR	NR	4	8
<b>16</b>	<b>West Bengal</b>	116	47	77	97	99
<b>Total</b>		<b>587</b>	<b>471</b>	<b>557</b>	<b>610</b>	<b>628</b>

\*NR- Information not received from State

Annexure referred to in reply to parts(b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.

**Details of human deaths due to man- tiger conflict**

S. No.	State	2019	2020	2021	2022	2023	2024 (upto 30-06-2024)
1	Bihar	0	1	4	9	-	1
2	Chhattisgarh	0	0	0	0	3	0
3	Karnataka	4	0	1	1	8	1
4	Kerala	0	2	0	0	0	0
5	Madhya Pradesh	1	11	2	3	10	6
6	Maharashtra	26	25	32	82	35	20
7	Rajasthan	5	0	0	0	-	0
8	Tamil Nadu	0	1	3	0	1	0
9	Telangana	0	2	0	0	-	0
10	Uttar Pradesh	8	4	11	11	25	10
11	Uttarakhand	2	0	1	3	-	6
12	West Bengal	3	5	5	1	-	-
	<b>TOTAL</b>	<b>49</b>	<b>51</b>	<b>59</b>	<b>110</b>	<b>82</b>	<b>44</b>

**ANNEXURE-V**

**Annexure referred to in reply to (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.**

**Details of tiger deaths reported by States due to poaching, seizure and unnatural causes**

<b>Year</b>	<b>Poaching</b>	<b>Seizure</b>	<b>Unnatural causes</b>	<b>Total</b>
2019	17	4	3	24
2020	15	3	2	20
2021	8	1	11	20
2022	12	2	15	29
2023	12	4	9	25
2024 (As on 20.11.2024)	1	0	0	01
<b>Total</b>	<b>65</b>	<b>14</b>	<b>40</b>	<b>119</b>

**ANNEXURE-VI**

**Annexure referred to in reply to (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding Human-animal conflicts in Kerala.**

**Elephant deaths due to train accidents**

<b>S. No.</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
1	Assam	2	5	8	7	2
2	West Bengal	5	0	0	1	4
3	TamilNadu	0	1	3	0	0
4	Jharkhand	1	1	0	1	1
5	Kerala	3	0	0	2	0
6	Odisha	1	4	3	3	5
7	Tripura	0	0	0	0	1
8	Uttarakhand	2	NR	NR	1	4
9	UttarPradesh	0	0	0	0	0
10	Karnataka	0	1	1	0	0
	Total	14	12	15	15	17

**\*NR-Information not received from State.**



## ANNEXURE-VII

Annexure referred to in reply to part (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.

## Elephant Deaths due to Electrocution

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	5	1	NR	5	6
2	Arunachal Pradesh	0	0	NR	1	0
3	Assam	11	13	12	8	11
4	Chhattisgarh	2	7	4	9	10
5	Jharkhand	5	5	4	6	10
6	Karnataka	8	9	7	15	13
7	Kerala	4	2	6	7	10
8	Maharashtra	0	NR	0	0	2
9	Meghalaya	5	0	1	1	1
10	Nagaland	2	1	1	0	1
11	Odisha	9	8	13	26	15
12	TamilNadu	15	9	5	14	6
13	Tripura	0	0	0	0	0
14	UttarPradesh	3	0	2	0	1
15	Uttarakhand	2	NR	NR	3	1
16	WestBengal	5	10	2	5	7
	<b>Total</b>	<b>76</b>	<b>65</b>	<b>57</b>	<b>100</b>	<b>94</b>

\*NR-Information not received from State.

**ANNEXURE-VIII**

Annexure referred to in reply to (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding Human-animal conflicts in Kerala.

**Elephant Deaths due to poaching**

<b>S. No</b>	<b>State</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>	<b>2023-24</b>
<b>1</b>	<b>Assam</b>	0	0	0	2	1
<b>2</b>	<b>Jharkhand</b>	1	0	0	0	0
<b>3</b>	<b>Kerala</b>	1	1	0	0	0
<b>4</b>	<b>Maharashtra</b>	0	NR	0	0	0
<b>5</b>	<b>Meghalaya</b>	4	7	0	3	0
<b>6</b>	<b>Nagaland</b>	0	2	0	0	0
<b>7</b>	<b>Odisha</b>	3	2	1	8	3
<b>8</b>	<b>Tamil Nadu</b>	0	2	3	1	4
<b>9</b>	<b>WestBengal</b>	0	0	0	0	1
	<b>Total</b>	<b>9</b>	<b>14</b>	<b>4</b>	<b>14</b>	<b>9</b>

\*NR-Information not received from State.

Annexure referred to in reply to (b), (c) and (d) of the Rajya Sabha Unstarred Question No. 2762 due for reply on 19.12.2024 regarding “Human-animal conflicts in Kerala”.

**Elephant Deaths due to poisoning**

S. No.	State	2019-20	2020-21	2021-22	2022-23	2023-24
1	Assam	0	1	6	2	1
2	Chhattisgarh	0	1	0	1	0
3	WestBengal	0	0	0	1	0
<b>Total</b>		<b>0</b>	<b>2</b>	<b>6</b>	<b>4</b>	<b>1</b>

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